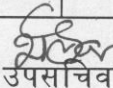


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR  
CAUSE LIST 23.05.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri Dhanpat Choudhary ,Advocate	D.B.Civil Misc.Appeal No.585/2014,586/2014 ,587/2014,Arvind Jain V/s Rajul Jain	Mr.Nagraj Raj Gosawami	Mr.Vinay Sahrivastava
2	Shri Dhanpat Choudhary ,Advocate	S.B.Civil Misc.Appeal No.597/2011,Smt.Ma mta V/s Kailash Kumar	Mr.Rakesh Arora	Mr.Rajesh Shah
2	Dr.Manjula Choudhary,Advocate	S.B.Civil Misc.Appeal.No.790/ 2009,Sanjay Singh DethaV/s Smt.Sanjeev Detha	Dr.SAchin Acharya & Rakesh Chotiya	Mr.Manish Sisodia& Shreyansh Mehta

**CAUSE LIST 24.05.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri D.S.Udhawat , Advocate	S.B.Civil Misc.appeal No.1252/2008, Shiv Kumar V/s Smt.Seema Kumari &S.B.Civil Misc.Appeal No.1254/2007,Smt. Seema kumari V/s Shiv Kumar	Mr.Rakesh Arora Mr.Rajesh Shah	Mr.Rajesh Shah Mr.Rakesh Arora

  
उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,  
जोधपुर